GOVERNMENT OF INDIA MINISTRY OF HOME AFFAIRS

LOK SABHA UNSTARRED QUESTION NO. 2610

TO BE ANSWERED ON THE 09th JULY, 2019/ ASHADHA 18, 1941 (SAKA)

FACILITIES FOR CYBER FORENSIC TRAINING LABS

2610. SHRI SUDARSHAN BHAGAT:

Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether it is a fact that sufficient facilities/laboratories for cyber forensic training are not available in the country and if so, the details thereof;

(b) whether lack of such facility is hampering cyber investigation in the country and if so, the details thereof; and

(c) the steps being taken to provide adequate facilities/laboratories for cyber forensic training in the country?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI G. KISHAN REDDY)

(a) to (c): States/UTs are primarily responsible for setting up facilities/

laboratories for cyber forensic training. Ministry of Home Affairs (MHA) has provided grant of Rs. 93.12 crore to all the States/ Union Territories under Cyber Crime Prevention against Women and Children (CCPWC) scheme, to set up cyber forensic cum training laboratories, hiring of junior cyber consultant and training/ capacity building to provide hands-on training to Law Enforcement Agencies (LEAs) personnel, prosecutors and judicial officers. These Cyber forensic cum training laboratories have already been commissioned in the states of Himachal Pradesh, Madhya Pradesh, Uttarakhand, Telangana, Uttar Pradesh and Arunachal Pradesh.

Advisories have also been issued to States/ UTs regarding using these training labs for capacity building of LEA personnel, prosecutors and judicial officers.

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Indicative list of basic and cyber forensic tools for the Cyber Forensic Lab cum Training Centres has also been provided to States/ UTs.

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MHA has prepared 3-days and 5-days training programmes for law enforcement agencies personnel, prosecutors and judicial officers for better handling of investigation and prosecution and requested State Governments/ Union Territories to organize training programmes. So far, more than 6,000 LEA personnel, judicial officers and prosecutors have been provided training on cyber crime awareness, investigation, forensics, etc. under the CCPWC scheme.

MHA has also rolled out a scheme 'Indian Cyber Crime Coordination Centre (I4C)' for the period 2018-2020, which has a component namely National Cybercrime Training Centre for capacity building in the field of cyber crime investigation.

In addition, Ministry of Electronics and Information Technology (MeitY) has set up cyber forensic training labs in Ghaziabad (CBI Academy), Mumbai, Pune, Bangalore, Kolkata, Kerala, Uttarakhand and all north eastern States for training in cyber crime detection, seizing, preservation and imaging of digital evidence, etc. Using these facilities, more than 28,000 police/ LEA personnel and about 1000 judicial officers have been trained.

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